

ITEM NO.1 Virtual Court 1 SECTION II-C
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1642/2018

SAJJAN KUMAR

Appellant(s)

VERSUS

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

(ONLY I.A. NOS. 48337/2020(GRANT OF PAROLE) AND 48346/2020 (INTERIM BAIL)
IN CRL.A. NO. 1665-1666/2019 TO BE LISTED ON 30.4.20)

WITH CrI.A. No. 1665-1666/2019 (II-C) (Only FOR GRANT OF PAROLE ON IA
48337/2020 and FOR INTERIM BAIL ON IA 48346/2020)

Date : 30-04-2020 This application(s) was called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

Counsel for the parties

Mr. Rakesh Dahiya, AOR

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Mr. H.S. Phoolka, Sr. Adv.

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Mr./Ms. Harvinder Chowdhury, AOR

Mr. Abinash Kumar Mishra, AOR

Mr. Jagjit Singh Chhabra, AOR

Ms. Shraddha Deshmukh, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. NOS.48337/2020(GRANT OF PAROLE) AND 48346/2020 (INTERIM BAIL) IN
CRL.A. NOS.1665-1666/2019

Issue notice returnable on 11.05.2020.

In the meantime, as prayed for, the respondent(s) may file reply
affidavit.

(CHARANJEET KAUR)
ASTT. REGISTRAR-CUM-PS

(SANJAY KUMAR-II)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR